

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 02-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	O.S. 730/2011 (SUMMONS) IA/1/2011		MUNITHAYAMMA Vs SRIKANTIAH.M.N.	KRISHNA V
2	O.S. 745/2011 (SUMMONS) IA/1/2011		BASAVANNA Vs RUDRAIAH	RAJAKUMAR
3	O.S. 1346/2011 (SUMMONS) IA/1/2011		BHAGYARAJU Vs GOPI.P.N	H.S.RAMU
4	EX 46/2012 (SUMMONS)		YELLAMMA -SINCE DECEASED BY HIS LRS. Vs THE SPECIAL LAND ACUISITION OFFICER	
5	EX 10/2013 (SUMMONS)		Mahesh Murthy Achar Vs Javarayi Gowda.T.N	N.Subba shastry
(O.S./0001137/2004)				
6	O.S. 901/2019 (SUMMONS) IA/1/2019		RATHNAMMA Vs SHIVARAJAMMA	PR D
7	M.C. 399/2019 (NOTICE)		Geetha H R Vs Naveen S N	Asha K
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
8	O.S. 1267/2018 (SUMMONS) IA/1/2018		ANIL N Vs SANJEEV S	S.G.ASHOK KUMAR
9	O.S. 1324/2018 (SUMMONS) IA/1/2018		Munirathnamma Vs Eerasiddappa	Ganesh P
10	O.S. 1654/2018 (SUMMONS) IA/1/2018		MUNINARAYANAPPA Vs PATALAPPA	JAGANNATH
11	G and WC 22/2019 (SUMMONS) IA/1/2019		AJINKYA SOMNATH GUJAR Vs SMITHA AJINKYA GUJAR ALIAS SMITHA VIJAYAKUMAR ARANGALY	B. K. SAMPATH KUMAR
12	EX 39/2019 (SUMMONS)		Nagaraja J S Vs Padmanabha Rao S	Srinivasa

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13	O.S. 647/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		Kandaswamy A Vs Krishna Prasad	L T Gopal
<u>3:00 P.M - 4:00 P.M</u>				
HEARING ON IA				
14	O.S. 1107/2019 (SUMMONS) IA/1/2019		Veeranna Vs Revanna	Lankesh L
15	M.A. 70/2019 (SUMMONS) IA/1/2019		Lakshminarayanappa Vs Bhagyamma	T V A
CROSS EXAMINATION OF PW				
16	O.S. 108/2012 (EVIDENCE.) IA/1/2012 IA/2/2012		ANJINAMMA Vs CHIKKAMUNIYAPPA	B.G.GURUPRASAD AS ADVOCATE
DEFN EVIDENCE				
17	O.S. 631/2013 (EVIDENCE.) IA/1/2013		Pooranimma Vs Siddappa	S.Mallikarjunaswamy
PLNTF EVIDENCE				
18	O.S. 833/2012 (EVIDENCE.) IA/1/2012		K.V.Ramanna Vs K.V.Venakataramanappa	SOMASHEKARAI AH
<u>4:00 P.M - 5:00 P.M</u>				
CROSS EXAMINATION OF PW				
19	O.S. 473/2014 (EVIDENCE.) IA/1/2014 IA/2/2014		Krishnappa M Vs Munirangamma	K H P
20	O.S. 1164/2014 (EVIDENCE.)		Muniyallappa Vs Nagamma	Mahadevappa H V
21	O.S. 1712/2014 (EVIDENCE.) IA/1/2014		Nagarathnamma Vs Ramaiah	B J B
DEFN EVIDENCE				
22	O.S. 1735/2014 (EVIDENCE.) IA/1/2014		Ganesh Vs Kempaiah	
NOTICES				
23	O.S. 835/2010 (SUMMONS) IA/1/2010		SATHISH AND OTHERS Vs RAMAIAH AND OTHERS	K.H.THIMMAIAH G VIJAYKUMAR
DRAFT ISSUES				

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24	O.S. 1837/2013 (ISSUES.) IA/1/2013		Ashwathamma Vs Ramakka	Subramanya M
25	O.S. 1112/2018 (ISSUES.) IA/1/2018		Nage Gowda B Vs Raju V K	B Keshava Murthy
Cases listed below are adjourned due to Covid 19				
OBECTION				
26	O.S. 426/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018	06-10-2020	Lokesh C Vs Ramanjinappa	Harisha M V
PLNTF EVIDENCE				
27	Misc 131/2018 (EVIDENCE.)	29-10-2020	POOJAMMA Vs RAMA REDDY B	D.JAYARAMAIAH
28	O.S. 1385/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	29-10-2020	Nagarathna Vs Nataraj	V N S
29	O.S. 1865/2018 (EVIDENCE.) IA/1/2018 IA/2/2018 IA/3/2018	29-10-2020	Nyanamma Vs Nyanappa	Lex Justicia
30	O.S. 1898/2019 (EVIDENCE.) IA/1/2019 IA/2/2019 IA/3/2019	29-10-2020	MAMATHA SHIVANNA Vs STATE OF KARNATAKA REPTD BY SECRETARY	MANMOHAN P N
31	O.S. 1899/2019 (EVIDENCE.) IA/1/2019 IA/2/2019 IA/3/2019	29-10-2020	Shivanna K N Vs State of Karnataka Revenue Department	Manmohan P N
32	O.S. 1900/2019 (EVIDENCE.) IA/1/2019 IA/2/2019 IA/3/2019	29-10-2020	Obedulla Khan Vs State of Karnataka Revenue Department	Manmohan P N
33	O.S. 1901/2019 (EVIDENCE.) IA/1/2019 IA/2/2019 IA/3/2019	29-10-2020	Sripathy H R Rep. by his GPA Holder Ramya Naveen Vs State of Karnataka Revenue Department Rep. by its Secretary	Manmohan P N

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34	O.S. 1902/2019 (EVIDENCE.) IA/1/2019 IA/2/2019 IA/3/2019	29-10-2020	NARAYANAPPA R Vs STATE OF KARNATAKA REPTD BY ITS SECRETARY	MANMOHAN P N
35	O.S. 1903/2019 (EVIDENCE.) IA/1/2019 IA/2/2019 IA/3/2019	29-10-2020	Gopal Raju R Vs State of Karnataka Revenue Department Rep. by its Secretary	Manmohan P N
36	O.S. 708/2015 (SUMMONS) IA/1/2015	30-11-2020	Prabhavathi Vs Jayamma and others	
AWAIT RECORDS				
37	O.S. 1385/2012 (SUMMONS) IA/1/2012	30-11-2020	Nagamma alias Nagaveni Vs Krishnappa alias kitty	A.C.Subramanya
AWAIT SUMMON/NOTICE				
38	O.S. 1789/2013 (SUMMONS) IA/1/2013	30-11-2020	Jayappa Vs Krishnamma	Somaraju A
OBECTION				
39	O.S. 770/2015 (SUMMONS) IA/1/2015	30-11-2020	Kanthamma Vs Basamma	MYLARAIAH ASSOCIATES
40	Misc 14/2015 (SUMMONS)	30-11-2020	Radha Vs Ahamed M M	M N P
STEPS				
41	O.S. 1381/2012 (SUMMONS) IA/1/2012	30-11-2020	Swamy Vs Ravi Kumar.K	Girija.S
AWAIT SUMMON/NOTICE				
42	R.A. 59/2015 (SUMMONS) IA/1/2015 IA/2/2015	04-12-2020	Latha Pai Vs Kathyayini	Vishwanath K
NOTICES				
43	Misc 41/2019 (SUMMONS)	04-12-2020	NANJAMANI ALIAS MANJULA Vs RAVI	KUMARA K G
OBECTION				
44	M.C. 157/2019 (SUMMONS)	04-12-2020	Swathi K Vs Vijay A R	I S D
STEPS				

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45	R.A. 64/2018 (SUMMONS) IA/1/2018 IA/2/2018	04-12-2020	Ashwathamma H Vs Doddappaiah	SSonne Gowda
46	O.S. 1570/2018 (SUMMONS) IA/1/2018	04-12-2020	Muninarayanappa Vs Doddaiah	MUNIRAJU K N
47	O.S. 560/2019 (SUMMONS) IA/1/2019	04-12-2020	Jayamma Vs Kempaiah	Padmanabha
48	FDP 17/2019 (SUMMONS)	04-12-2020	Saraswathi Vs Muniyappa	T S
SUMMONS				
49	O.S. 568/2019 (SUMMONS) IA/1/2019	04-12-2020	Suma Vs Srinivas	P S R
WRITTEN STATEMENT				
50	O.S. 1787/2018 (SUMMONS)	04-12-2020	RAYAMMA C Vs MARIYAMMA	Sham Prashanth
AWAIT ORDERS				
51	EX 45/2019 (SUMMONS)	05-12-2020	Indiramma B A Vs The Special Land Acquisition Officer	O. Satisha
AWAIT SUMMON/NOTICE				
52	O.S. 1807/2019 (SUMMONS) IA/1/2019	05-12-2020	Radhamma V Vs Venkataswamy L V	V S K
STEPS				
53	FDP 35/2019 (SUMMONS) IA/1/2019	05-12-2020	Chandrappa Vs Munithayamma	Harish
54	R.A. 80/2018 (NOTICE)	05-12-2020	Sowbhagya Vs Bhaskar D	JK
55	Misc 1/2019 (NOTICE)	05-12-2020	NARAYANASWAMY Vs ANNAYYAPPA	SRINIVAS
56	R.A. 41/2019 (NOTICE) IA/1/2019	05-12-2020	Latha Vijayakumar J Vs Girish	R Nataraj
57	EX 58/2019 (NOTICE)	05-12-2020	Anandakumar Vs Dhananjayan D	S Y K

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58	R.A. 103/2019 (NOTICE) IA/1/2019 IA/2/2019	05-12-2020	Venkatesh T Vs Ammayamma	Venkata Reddy
59	EX 13/2020 (NOTICE)	05-12-2020	Srinivas M Vs Nagamma	K S N

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<u>11:00 A.M - 12:00 P.M</u>				
AMENDMENT				
1	O.S. 587/2004 (SUMMONS) IA/1/2004 IA/2/2004		PUSPAVATHI Vs JAYAMMA	MS R GOPALAKRISHNA AND M. RAMAIAH RED UKR
2	O.S. 1923/2005 (SUMMONS) IA/1/2005		MANJULA Vs PUSHPAVATHI	ASHWATHNARAYANA
3	O.S. 1476/2007 (SUMMONS) IA/1/2007		C ANAND Vs THE CHAIRMAN MANAGING DIRECTOR	P.B.RAJU
WRITTEN STATEMENT				
4	O.S. 1539/2008 (SUMMONS) IA/1/2008 IA/2/2008		MANJULA Vs P LAKSHMI	N.VASUDEVAREDDY SSR D1 TO D3
5	O.S. 1112/2010 (SUMMONS) IA/1/2010		ASMATHUNNISSA AND ANOTHER Vs ABDUL RASHEED AND OTHERS	ABDUL KHADER
6	O.S. 79/2000 (ARGUMENTS.)		RAMAIAH Vs CHIKKARAMAIAH	MYLARAIAH ASSOCIATES. GMV
: R.A./0000021/2013				
7	O.S. 340/2000 (ARGUMENTS.)		MUIYAPPA Vs SHAKARAPPA DECEASED BY LRS	H.M. MUNIVENKATARAMA DMS
<u>12:00 P.M - 1:00 P.M</u>				
PAPER PUBLICATION				
8	O.S. 1173/2010 (SUMMONS) IA/1/2010		VENKATASWAMAPPA ANA ANOTHER Vs RAMASWAMAPPA AND OTHERS	NKS ASSOCIATES
9	O.S. 1541/2015 (HEARING) IA/3/2015 IA/4/2015 IA/2/2015 IA/1/2015		Lakshamma Vs Siddappa	J.C.KUMAR
10	O.S. 1469/2017 (HEARING) IA/1/2017 IA/2/2017		Janardhana Vs Manjunatha	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	O.S. 335/2020 (A.D.R) IA/1/2020		Jayappa Vs Paravathamma	K V Venkatesh
LOK ADALATH				
12	O.S. 398/2017 (A.D.R) IA/1/2017		Bhaskar Vs Vajramma	
13	O.S. 1421/2017 (ISSUES.) IA/1/2017		Bhagyanathan W Vs Ajith Kumar	A M Vijay
CROSS EXAMINATION OF DW				
14	O.S. 502/2001 (EVIDENCE.)		ABDUL RAFFEEKH Vs GANGAPPA	T. SHESHAGIRI RAO SCR
15	O.S. 372/2004 (EVIDENCE.) IA/1/2004		NARAYANAPPA Vs RAMAIAH	H.YNAGARAJA SSR
16	O.S. 865/2007 (EVIDENCE.) IA/1/2007		S VIVEKANANDA Vs JALAJA	MS INDO LEGAL INC.
CROSS EXAMINATION OF PW				
17	O.S. 894/2005 (EVIDENCE.) IA/1/2005		C RAMAICH Vs R NARAYANAPPA	S. SREENIVASULU REDDY CR
18	O.S. 1994/2005 (EVIDENCE.)		S V RAMASWAMY REDDY Vs H N BABU	AG
19	O.S. 907/2007 (EVIDENCE.) IA/1/2007		BYAMMA Vs MUNIVENKATAPPA	K.M. RANGANNA
20	O.S. 1311/2007 (EVIDENCE.) IA/1/2007		CHIKKABALAMMA Vs MUNIAMMA	M.K.RAMESH GOWDA YN SATHYANARAYANA RAO
DEFN EVIDENCE				
21	O.S. 524/2004 (EVIDENCE.)		NANJUNDAPPA Vs GANGAPPA	MYLARIAH ASSOCIATES YM
FURTHER EVIDENCE FOR PLNTF				
22	O.S. 23/2007 (EVIDENCE.) IA/1/2007		RAMALINGAREDDY Vs THIMMAKKA	MYLARIAH ASSOCIATES
PLNTF EVIDENCE				
23	O.S. 1473/2007 (EVIDENCE.) IA/1/2007		VIMLA PUTTASWAMY Vs ACHAMMA	K.H.SOMASHEKARA

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24	O.S. 1437/2008 (EVIDENCE.) IA/1/2008		DINAKARAN R Vs ANJANAPPA	M.A.MULLA BS
FUTHER CHIEF OF pw				
25	O.S. 3018/2005 (EVIDENCE.)		C.A. MOHAN KUMAR Vs MUNIYAMMA	B.K. BOOPAI AH 1 TO 4 EXPARTY
<u>3:00 P.M - 4:00 P.M</u>				
FURTHER EVIDENCE FOR DEFND				
26	O.S. 1524/2007 (EVIDENCE.) IA/1/2007		MUNI AKKAMMA Vs M LAKSHMAIAH	KESHAVA REDDY MVCR
FURTHER EVIDENCE FOR PLNTF				
27	O.S. 2247/2007 (EVIDENCE.) IA/1/2007		N MANJUNATHA Vs MANJUNATHA	VEERAJYATHARA
PLNTF EVIDENCE				
28	O.S. 233/2008 (EVIDENCE.) IA/1/2008		RAMAKRISHNAPPA Vs HANUMAKKA	ABR ABSENT D1, 3, 7 9
FUTHER CHIEF OF pw				
29	O.S. 1110/2008 (EVIDENCE.) IA/1/2008		K M ANNAIAHAPPA Vs LAKSHMINARAYANAPPA	SRINIVAS KK
30	O.S. 200/2020 (ORDERS.) IA/1/2020 IA/2/2020		Chandru V D Vs The Thasildar	B E Ravi Kumar
Cases listed below are adjourned due to Covid 19				
31	O.S. 101/2004 (SUMMONS) IA/1/2004	12-11-2020	KENCHAPPA Vs RAMAIAH	V. JAYARAM AND B. M RAMANNA
32	O.S. 1407/2005 (SUMMONS) IA/1/2005	12-11-2020	GENEVIEVE SALDANA Vs NAGARAJU	JAGADISH
33	O.S. 1233/2007 (SUMMONS) IA/1/2007	12-11-2020	SONNATHIMMAPPA @ SANJAYAKUMAR Vs SAMPANGIRAMAIAH	NAGENDRA NAIK AND ASSOCIATES MRR
34	O.S. 589/2008 (SUMMONS) IA/1/2008 IA/2/2008	12-11-2020	D S NARAYANASWAMY Vs K BYREGOWDA	MYLARAIAH ABSENT
35	O.S. 1695/2008 (SUMMONS) IA/1/2008	12-11-2020	MUNIRAJU Vs RAMAIAH	T.MUNISWAMY

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36	O.S. 220/2009 (SUMMONS) IA/1/2009 IA/2/2009	12-11-2020	NAGARATHNAMMA Vs LAKSHMAMMA	V. VISHWANATH
37	O.S. 1370/2009 (SUMMONS) IA/1/2009 IA/2/2009	12-11-2020	NARAYANAMMA Vs CHINNAPPA	L.KRISHNA REDDY MRR D1 TO D3
38	O.S. 187/2010 (SUMMONS) IA/1/2010 IA/2/2010	12-11-2020	SRINIVASA MURTHY Vs GANGAHANUMAIAH	J.C.KUMAR
39	O.S. 781/2010 (SUMMONS) IA/1/2010	12-11-2020	CHIKKAPOTAPPA Vs DODDAPOTAPPA	MOHANDAS SHETTY PTH
40	O.S. 961/2010 (SUMMONS) IA/1/2010	12-11-2020	N BHEEMARAJANNA Vs NARAYANAPPA AND OTHERS	VIJAYAKUMAR
41	O.S. 1489/2013 (SUMMONS) IA/1/2013	12-11-2020	Papamma H N Vs Venkatagiriappa H N	S Sonnegowda
42	O.S. 1360/2015 (SUMMONS) IA/1/2015	12-11-2020	Venkatarayappa Vs Bayyamma	MANJUNATHA H.A
43	R.A. 44/2017 (SUMMONS) IA/1/2017 IA/2/2017	12-11-2020	S P A Kemparaju since dead by his LRS Vs Chikka Narasimhaiah	K P B
44	Misc 84/2017 (SUMMONS) IA/1/2017	12-11-2020	Narayanappa T Vs Krishnappa T	Krishnappa M V
45	O.S. 1322/2017 (SUMMONS) IA/1/2017	12-11-2020	Prasad S Vs Manjunath	Sanjay Kumar
46	O.S. 1726/2017 (SUMMONS) IA/1/2017	12-11-2020	Anjinappa Vs Ramaswamy	
47	Misc 80/2018 (SUMMONS) IA/1/2018 IA/2/2018	12-11-2020	Muniyamma, Rep by GPA Holder Narayanaswamy Vs Neelamma	Bhagyavathi Associates
48	O.S. 1191/2019 (SUMMONS) IA/1/2019	12-11-2020	Munisanjeevappa Vs Nanamma	A Nagaraja Reddy
49	O.S. 1611/2019 (SUMMONS) IA/1/2019	12-11-2020	VENKATA SUBBAIAH B Vs KAMALADEVI	M J LAW ASS
50	O.S. 1738/2019 (SUMMONS) IA/1/2019	12-11-2020	Shanthi Vs Neelamagam	S Shankarachar

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51	Misc 114/2018 (NOTICE) IA/1/2018 IA/2/2018	12-11-2020	Sumalatha V Vs Padma V	Jayaprakash
52	M.C. 44/2020 (NOTICE)	12-11-2020	Vijay A R Vs Swathi K	M Srinivasachari
53	O.S. 1579/2008 (EVIDENCE.) IA/1/2008	12-11-2020	LAKSHMAMMA Vs CHANDRAMMA	R.MANJUNATHAGOWDA
54	O.S. 1856/2007 (ARGUMENTS.) IA/1/2007 IA/2/2007	12-11-2020	VENKATARAMANAPPA @ VENAKTARAMANIAH Vs VENKATAHANUMIAH	
55	M.C. 439/2019 (APPEARANCE OF PARTY)	12-11-2020	Govind Mundhra Vs NIL	Rohan Kothari

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1	O.S. 927/2013 (SUMMONS)		Thayamma Vs Chinnamma	K.G.Ramakrishnaiah and S.Srinivasa
2	O.S. 10/2016 (SUMMONS) IA/1/2016 IA/2/2016		Bhagyalakshmi Vs Srinivasa M	M V T
3	R.A. 33/2016 (SUMMONS) IA/1/2016 IA/2/2016		VENKATARMANAPPA Vs SRINIVASA	S AND S ASSOCIATES
4	O.S. 1012/2016 (SUMMONS) IA/1/2016 IA/2/2016		Kempamma Vs Kempamma	N Sonnegowda
5	O.S. 1805/2016 (SUMMONS)		Shivarudraiah Vs Somashékaraiah	MYLARAIAH ASSOCAITES
6	O.S. 1826/2016 (SUMMONS) IA/1/2016		Krishnamurthy A Vs Bodappa	Nagaiah
7	O.S. 1118/2017 (SUMMONS) IA/1/2017 IA/2/2017		Narayanaswamy Vs Muniraju K B	HAREESH M.
8	O.S. 1195/2017 (SUMMONS) IA/1/2017		Ashwini Vs Srinivasa Murthy alias Shekar Vaedhan	Rakshitha Law Chamber
9	O.S. 1438/2017 (SUMMONS) IA/1/2017		Savithramma K Vs Geetha	J V C
10	O.S. 126/2018 (SUMMONS) IA/1/2018		Dhanalakshmi Vs Doddakkamma	Manjunath Reddy T
11	P and SC 3/2020 (HEARING)		MRINAL SINGH Vs GENERAL PUBLIC	PRIME LEGAL
12:00 P.M - 1:00 P.M				
12	O.S. 1158/2018 (SUMMONS) IA/1/2018		Krishnamachar R Vs Lakshmamma	M Prabhakar

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13	O.S. 1468/2018 (SUMMONS) IA/1/2018 IA/2/2018		Raghavendra Bhat M Vs Krishna Murthy H M	M/s Agnihotri Associates
COMPLIANCE OF OFFICE OBJECTIONS				
14	O.S. 1389/2013 (NOTICE) IA/1/2013		Shabber Khan Vs Ebrahim Khan H	Naveed Ahmed
15	M.C. 126/2020 (FIRST HEARING)		TAMVADA SUBRAMANYA SIRISH Vs NIL	HARISH H V
16	O.S. 767/2020 (FIRST HEARING) IA/1/2020		FAYAZ QURASHI Vs MAQ BOOL	N LOKANATH SINGH
<u>3:00 P.M - 4:00 P.M</u>				
17	O.S. 622/2018 (SUMMONS) IA/1/2018		Saravanan S Vs Shakunthamma	K R Bharadwaj
18	O.S. 1124/2018 (SUMMONS) IA/1/2018		Venkatalakshamma Vs Venkatachalapathi P	K Abhinav anand
STEPS BY				
19	O.S. 1090/2016 (NOTICE) IA/1/2016		Ammayamma Vs Nagappa alias Mariyappa	Varalakshmi B A
20	O.S. 1211/2016 (NOTICE) IA/1/2016		Aravind G N Vs Nagaraju M	
21	O.S. 1520/2013 (HEARING) IA/1/2013		Motamma Vs Munilakshamma	K G Shivanna
22	O.S. 809/2020 (HEARING) IA/1/2020		NAGAPPA Vs SUBRAMANI N	N K S ASSOCIATES
CONCILIATION				
23	O.S. 1234/2016 (A.D.R) IA/1/2016		Rajanna Vs Chikkamuniyappa	
LOK ADALATH				
24	O.S. 18/2016 (A.D.R) IA/1/2016		Byregowda S Vs Seenappa N	MANJUNATH B.R.

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25	O.S. 1483/2016 (A.D.R) IA/1/2016		Manjunatha S H Vs Vijayalakshmi A	Chandraiah
COMPLIANCE				
26	O.S. 1184/2010 (A.D.R) IA/1/2010		PUTTAMMA AND ANOTHER Vs NAGAMMA AND OTHERS	SRINIVASA
27	O.S. 795/2020 (ORDERS.) IA/1/2020		MUNEER I S Vs MARIYAMMA	K M MALLESH
Cases listed below are adjourned due to Covid 19				
28	O.S. 264/2020 (SUMMONS)	06-10-2020	RANGANATH R Vs RAJGOPAL	M S NANDISH
29	Misc 76/2016 (SUMMONS)	15-10-2020	Hanumantha Reddy G S Vs Srinivas B R	
30	O.S. 1102/2016 (SUMMONS) IA/1/2016	15-10-2020	Ananthappa alias Giriappa, Rep. by SPA holder Muniraju Vs Mayamma	Suhas T L
31	O.S. 1152/2017 (SUMMONS)	15-10-2020	Kalavathi S N Vs Narayanappa H	Subbarao
32	O.S. 108/2020 (SUMMONS) IA/1/2020	16-10-2020	Vijay Kumar N, Rep. by his GPA Holder Naveen Kumar Vs Shivaram V	Sujayeendra S
33	O.S. 311/2020 (SUMMONS) IA/1/2020	16-10-2020	Narasappa G Vs Puttanarsamma	Kantharajaiah
34	O.S. 326/2020 (SUMMONS)	16-10-2020	Bharathi Vs Vishalaksha	Ravi Kumar B K
35	O.S. 366/2020 (SUMMONS) IA/1/2020	16-10-2020	Muniyellamma Vs Revamma	Pradeep M
36	P and SC 8/2017 (NOTICE)	16-10-2020	Rajeshwai Umesh Vastrad Vs Akhila U Vastrad	R S L
37	Misc 92/2017 (NOTICE) IA/1/2017 IA/2/2017	16-10-2020	Ramesh S Vs Ashwath K	
38	M.C. 175/2017 (NOTICE)	16-10-2020	Suresh V Vs Ramya C	K Nagendranaik

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 02-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	R.A. 3/2018 (NOTICE) IA/1/2018	16-10-2020	Khaleelulla Khan Vs Haleema Bi	M Shariff
40	M.A. 23/2016 (NOTICE)	27-10-2020	Ramesh Rao Vs Chinnagirayaiah	H G T
41	R.A. 54/2016 (NOTICE) IA/1/2016	27-10-2020	Ramegowda H N Vs Sambandam S	Rajanna
42	R.A. 98/2016 (NOTICE) IA/1/2016 IA/2/2016	27-10-2020	Ramaiah Vs Pillegowda	
43	R.A. 101/2016 (NOTICE) IA/1/2016	27-10-2020	Arun Vs Ramegowda H N	RAJANNA
44	M.C. 133/2017 (NOTICE)	27-10-2020	Eshwar Vs Ashwini K	V Srinivas

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 02-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 2518/2006 (HEARING) IA/1/2006		MUNİYAMMA Vs DEVAMMA	G and V ASSOCIATES GTN
2	O.S. 1502/2008 (HEARING) IA/1/2008		M MARANNA Vs L C ASHOK	D.UMASHANKAR MSP
3	O.S. 644/2014 (HEARING) IA/1/2014		Suresh G V Vs Varalakshmi K H	Ravi H S
<u>12:00 P.M - 1:00 P.M</u>				
4	O.S. 1651/2012 (ARGUMENTS.) IA/1/2012 IA/2/2012		Rajamma Vs Neelamma	P.M.Narayanaswamy
5	M.A. 46/2015 (ARGUMENTS.) IA/1/2015		Narayanaswamy K Vs Narayanappa	M.VENKATASWAMY
<u>3:00 P.M - 4:00 P.M</u>				
6	O.S. 1076/2016 (HEARING) IA/1/2016 IA/2/2016 IA/3/2016		Hansraj Doshi Vs Rinku Deshpandey alias Rinku Prakash Talreja	H K S
7	O.S. 320/2018 (HEARING) IA/1/2018 IA/2/2018		Panchalingaiah Vs Umesh C R	V Viswanath
<u>4:00 P.M - 5:00 P.M</u>				
8	Misc 68/2016 (ARGUMENTS.) IA/1/2016		Chaithra B V Vs Shivanna	V P S
9	Misc 74/2017 (ARGUMENTS.)		M/s Chevro Fashions Vs Technova Tapes - India Pvt. Ltd. Rep. Arvind Rao A	Ganapathi Hegde
10	O.S. 1239/2018 (ORDERS.) IA/1/2018		Munirajappa Vs Venkatashamappa	PS
11	O.S. 683/2020 (ORDERS.) IA/1/2020		PUSHPALATHA N Vs SHANTHAMMA	NAGARAJU H N
Cases listed below are adjourned due to Covid 19				
12	O.S. 2828/2006 (SUMMONS) IA/1/2006	09-10-2020	NARAYANASWAMY Vs H KRISHNAPPA	K.K. THAYAMMA L. Mahesh

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 02-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 326/2011 (SUMMONS)	09-10-2020	MASTER S. GAGAN. Vs SORAJAMMA.	MANJUNATHA REDDY
14	FDP 64/2011 (SUMMONS) IA/1/2011	09-10-2020	SRINIVAS.M Vs MANJUNATH.K	B.S.PRAKASH NAIDU
15	O.S. 719/2012 (SUMMONS) IA/1/2012	09-10-2020	SRIDHARA.R Vs SUNANDAMMA	G.S.DEVARAJ S.CHENNAKRISHNA
16	O.S. 1353/2012 (SUMMONS) IA/1/2012	09-10-2020	Subbalakshmi.R Vs Ramaiah	K.Vijay kumar
17	R.A. 127/2012 (SUMMONS)	09-10-2020	Anjanappa alias Bogappa Vs Anjanappa	Myalaraiah Associates
18	O.S. 589/2010 (A.D.R) IA/1/2010	09-10-2020	GAURAMMA Vs NAGAMMA	G.MANIVANNAN
19	O.S. 593/2010 (A.D.R) IA/1/2010 IA/2/2010	09-10-2020	SONNAMMA Vs GOWRAMMA	S.M.BYREGOWDA
20	O.S. 825/2012 (A.D.R) IA/1/2012 IA/2/2012 IA/3/2012	09-10-2020	Vimala Bai Vs Bachamma	D.H.Mokhashi D.H. MOKHASHI
21	O.S. 1500/2012 (A.D.R) IA/1/2012	09-10-2020	Jayaramaiah.S.J Vs Ramegowda.S.J	M.D.Krishnappa
22	O.S. 1618/2012 (A.D.R) IA/1/2012	09-10-2020	Sahanesh.V Vs Narayanappa.C	S.Sredevi
23	O.S. 294/2018 (ISSUES.)	09-10-2020	M/s Sriven Builders, Ravindra Chandra Reddy Vs Chikkanna	P N Nanjareddy
24	O.S. 379/2018 (ISSUES.) IA/1/2018	09-10-2020	Narayana Gowda B Vs Hanumantharayappa	K V Venkatesh
25	O.S. 1163/2012 (EVIDENCE.) IA/1/2012 IA/2/2012 IA/3/2012	09-10-2020	Chandrika Srinivas Vs Byramma	Venu and associates

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 02-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 258/2016 (SUMMONS)	03-11-2020	Nagalakshamma Vs Ms Maxworth Realty India Limited	G.R.SRINIVASA
27	O.S. 496/2016 (SUMMONS) IA/1/2016	03-11-2020	Narasimha Reddy M Vs Muninarayanappa	M A POOVAIAH
28	O.S. 794/2016 (SUMMONS) IA/1/2016	03-11-2020	Lokanandha Naidu B Vs Channabasappa N	L S V
29	O.S. 821/2016 (SUMMONS) IA/1/2016	03-11-2020	Ramakrishnappa M Vs Anjinappa	NARAYANASWAMY
30	FDP 29/2017 (SUMMONS)	03-11-2020	M/s Cauvery Kalpatharu Grameena Bank Vs Chandrappa N	K M D
31	O.S. 1742/2017 (SUMMONS) IA/1/2017 IA/2/2017	03-11-2020	Jarminamma Vs Anthonamma	
32	Misc 67/2018 (SUMMONS)	03-11-2020	Narayanaswamy Y Vs Devamma	G V
33	O.S. 62/2020 (SUMMONS) IA/1/2020	03-11-2020	Narayanappa Vs Sanjeeva Murthy	Vasantha Kumar
34	O.S. 212/2020 (SUMMONS) IA/1/2020	03-11-2020	Karthik P Achar alias Sagar Vs Satish B R	A R P
35	O.S. 469/2020 (SUMMONS)	03-11-2020	SRIDHAR S Vs PUTTARUDRAPPA DEAD BY LRs a) NANJAMMA	G N R
36	O.S. 25/2019 (A.D.R) IA/1/2019	03-11-2020	Parveen Taj Vs Khadhar Khan	Govindaswamy
37	O.S. 1159/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	03-11-2020	Lakshamma Vs Shashikala M	K Kumar
38	O.S. 1707/2015 (EVIDENCE.) IA/1/2015	03-11-2020	Kasthoori Vs Indiramma	H Prasanna Kumar
39	M.C. 62/2016 (EVIDENCE.) IA/1/2016	03-11-2020	Kavita Niranjana Sabhahit Vs Niranjan Narayan Sabhahit	Shobha Bhavikatti

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 02-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 879/2018 (EVIDENCE.) IA/1/2018	03-11-2020	Govindaraj M Vs Govindaiah N R	J S Dinesh
41	M.C. 179/2018 (EVIDENCE.)	03-11-2020	Umesh P Vs Pallavi K M	Skanda Law associates
42	O.S. 1877/2018 (EVIDENCE.)	03-11-2020	DONADULA VENAKATESWARA PRASAD Vs KAMESHA K S	NATARAJ S C

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
K M ANANDA
IV ADDL SENIOR CIVIL JUDGE
Cause List Date: 02-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	M.A. 17/2019 (SUMMONS) IA/1/2019		Jyothi C Vs Lakshmi Shastri	M Shiva
HEARING ON IA				
2	O.S. 377/2016 (SUMMONS) IA/1/2016		Krishna K G Vs Chikkahanumaiah @ Anjankumar	A.C. ASSOCIATES
3	O.S. 328/2020 (ORDERS.) IA/1/2020		Gangadhara K M Vs Renukaradhya K G	B S D
<u>12:00 P.M - 1:00 P.M</u>				
4	O.S. 49/2020 (HEARING) IA/1/2020		Jayamma Vs Ramakka	Babu H.N
5	O.S. 353/2020 (HEARING)		CANARA BANK RAJANKUNTE BRANCH REPTD BY SILPA K B Vs CVM EXOTIC REPTD BY MITHUN KUMAR R V	MANJULA P V
6	M.A. 36/2020 (HEARING) IA/1/2020		Sheelavathi H N Vs Nagaraju M	M N S
7	EX 22/2020 (HEARING) IA/1/2020		SOMASEKHAR M N ALIAS SOMASEKHAR REDDY M N Vs PRABHAKAR REDDY M N ALIAS PRABHAKAR M N	VIJAYASHEKARA GOWDA V
CROSS EXAMINATION OF DW				
8	O.S. 849/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		Ranganarayanappa Vs Sanjeevaiah	Chennaraya Reddy
Cases listed below are adjourned due to Covid 19				
9	O.S. 1359/2004 (A.D.R) IA/1/2004	28-09-2020	RAMESH BABU Vs VENKATAREDDY	PRASHANTH
10	O.S. 2595/2007 (A.D.R) IA/1/2007 IA/2/2007 IA/3/2007	28-09-2020	NINGAPPA Vs P MANJAPPA	G.G.NHAGASHETTY S.SHIVAMURTHY
11	O.S. 1431/2009 (A.D.R) IA/1/2009 IA/2/2009	28-09-2020	RAMAIAH Vs H M KAKKAD	G.MUNIRAJU SS

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
K M ANANDA
IV ADDL SENIOR CIVIL JUDGE
Cause List Date: 02-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 1638/2013 (SUMMONS) IA/1/2013 IA/2/2013	29-10-2020	Chandrappa Vs Lokesh K	K V K
13	O.S. 273/2016 (SUMMONS) IA/1/2016 IA/2/2016	29-10-2020	Akkin Harishadar Vs Muniraju G A	HARISH .H.V.
14	M.A. 9/2016 (SUMMONS) IA/1/2016	29-10-2020	The Myosre Stoneware Pipes and Potteries Limited, Rep. Rajiv H Ramahalli Vs JMJ Education Society, Rep. by Premnath Reddy B	V S A
15	R.A. 16/2016 (SUMMONS) IA/1/2016	29-10-2020	Munimallaiah @ Muniswami Vs Jayarama Reddy	NAGARAJA. M
16	O.S. 309/2016 (SUMMONS) IA/1/2016	29-10-2020	Munishama Gowda Vs Suresha K A	V K Mahesh
17	O.S. 365/2016 (SUMMONS) IA/1/2016	29-10-2020	Muniyamma, Rep. Kempegowda Vs Nagaraju	Praveen B R
18	M.C. 69/2019 (SUMMONS)	29-10-2020	Sridhar Reddy Indukuru Vs Sunitha Rani Arella	H B L
19	EX 19/2019 (SUMMONS)	29-10-2020	Vasanthkumar K N Vs Jayamma	U Shivakumar
20	R.A. 26/2019 (SUMMONS) IA/1/2019	29-10-2020	Bhagya Vs Muttamma	Sampagappa
21	O.S. 497/2019 (SUMMONS) IA/1/2019	29-10-2020	Kaveramma Vs Chinnamma	K C Manjunatha
22	O.S. 512/2019 (SUMMONS) IA/1/2019 IA/2/2019	29-10-2020	SHIVARUDRAIAH K R Vs SHADAKSHARAIAH K R	S S Zulapi
23	O.S. 522/2019 (SUMMONS) IA/1/2019 IA/2/2019	30-10-2020	Narasamma Vs Radhamma	Padmanabha
24	O.S. 531/2019 (SUMMONS) IA/1/2019 IA/2/2019	30-10-2020	GOVINDARAJU M Vs KRISHNAPPA M	B Roopesh

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
K M ANANDA
IV ADDL SENIOR CIVIL JUDGE
Cause List Date: 02-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	R.A. 35/2019 (SUMMONS) IA/1/2019	30-10-2020	GIRIKUMAR Vs SAROJAMMA B	JEEVAN K
26	O.S. 558/2019 (SUMMONS) IA/1/2019 IA/2/2019	30-10-2020	Srinivasa M.K. Vs Krishnappa M	S Chennaraya Reddy
27	M.C. 90/2019 (SUMMONS) IA/1/2019	30-10-2020	Sujatha C Vs Basavaraj	GANDHI LAW CHAMBERS
28	R.A. 40/2019 (SUMMONS) IA/1/2019	30-10-2020	MARICHANNAMMA Vs NINGAPPA	M V
29	O.S. 623/2019 (SUMMONS) IA/1/2019	30-10-2020	Vergheese Joseph Pazhangatt Vs Johnson Joseph Pazhangatt	Devanand R A
30	O.S. 630/2019 (SUMMONS) IA/1/2019 IA/2/2019	30-10-2020	Hanumakka Vs Mylaralingeshwara Unne Kaimagga Nekarara Sahakara Sangha	Pradeep M
31	O.S. 637/2019 (SUMMONS) IA/1/2019	30-10-2020	CHENNAMMA Vs MUNIRAJU A	T C
32	O.S. 640/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019	30-10-2020	Krishnaveni B V Vs Puttamma	Abishekh Gowda
33	O.S. 644/2019 (SUMMONS) IA/1/2019	30-10-2020	Mallik Pasha Vs Shamsheer Khan	Muthyalamma
34	O.S. 681/2019 (SUMMONS) IA/1/2019	30-10-2020	Chandrashekar B M Vs Zabi Ulla Sharif	K Vijaya
35	O.S. 690/2019 (SUMMONS) IA/1/2019	30-10-2020	Thyagaraju C Vs Chinnagiriappa	H M S
36	Misc 110/2019 (SUMMONS) IA/1/2019	06-11-2020	M/s VSR DoamoVSR DOAMOND INNS PVT LTD REPTD BY SATEESH V Vs CHANDRASHEKAR K	H A L
37	M.C. 140/2019 (SUMMONS)	06-11-2020	Satish H S Vs Manjula S T	C S S

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
K M ANANDA
IV ADDL SENIOR CIVIL JUDGE
Cause List Date: 02-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	O.S. 798/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	06-11-2020	NAGARAJ Vs P. M. K. SHARIEFF	C. N. S.
39	O.S. 800/2019 (SUMMONS) IA/1/2019	06-11-2020	Annayappa Vs Mariyappa	MUNIRAJU K N
40	M.C. 146/2019 (SUMMONS)	06-11-2020	Vanishree S H Vs Ravindra B R	B N Ravishankar
41	O.S. 847/2019 (SUMMONS) IA/1/2019	06-11-2020	Lakshmana Rao Vs Ekanthagowda	S V
42	M.A. 57/2020 (SUMMONS) IA/1/2020	06-11-2020	PUTTAMMA Vs SIDDAGANGAMMA	H T JAGANNATHA
43	M.C. 77/2020 (NOTICE)	06-11-2020	Vinay V R Vs Manjula C	M Ramesh
44	O.S. 455/2020 (NOTICE) IA/1/2020	06-11-2020	Muniyappa Vs Sanjeevamma	Vinod Kumar N M
45	M.A. 42/2018 (HEARING) IA/1/2018	07-11-2020	Somashekar M Vs Ashivardam	R B Sadasivappa
46	M.C. 6/2019 (HEARING)	07-11-2020	Devaraj T N Vs NIL	B G Ganesh
47	O.S. 1966/2019 (HEARING) IA/1/2019	07-11-2020	RAJASHEKARAI AH M Vs EREGOWDA R	S ANIL KUMAR SHETTY
48	O.S. 52/2020 (HEARING) IA/1/2020	07-11-2020	Radhamma Vs Jayaramaiah G	T S R
49	O.S. 139/2020 (HEARING) IA/1/2020	07-11-2020	Sumithamma N Vs Anitha	V M Raveendra
50	M.C. 47/2020 (HEARING)	07-11-2020	Ramoji Rao R Vs Geetha Bai	N Anjan Gowda
51	O.S. 213/2020 (HEARING) IA/1/2020	07-11-2020	Abdul Majeed alias Mohsin Vs Ramaiah	Bhaskar Babu Gowda
52	M.C. 72/2020 (HEARING)	07-11-2020	M M Shruthi alias Namita Vs NIL	Nagesh P

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
K M ANANDA
IV ADDL SENIOR CIVIL JUDGE
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
53	M.A. 31/2020 (HEARING) IA/1/2020	07-11-2020	Kodigowda Vs Rashmi K R	Nag Associates
54	O.S. 487/2020 (HEARING) IA/1/2020	07-11-2020	Taherabi Vs Anjinappa	Rasheed Khan

In the Court of V Addl. Senior Civil Judge,
Bangalore Rural District Bangalore
Cause List Dated 02-09-2020

MORNING SESSION

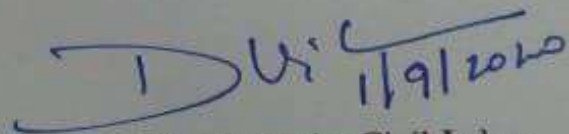
Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 3005/2006	Hearing	Sri. K.T.G
02	OS. 173/2007	Hearing	Sri. S.S
03	OS. 649/2007	Hearing	Sri. K.A.A
04	OS. 704/2008	Hearing	Sri. T.S.M
05	OS. 1668/2006	Arguments	Sri. N.G
06	OS. 695/2007	Arguments	Sri. M.S.B
07	MA. 16/2016	Arguments	Sri. H.G.T

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 380/2013	Hearing	Sri. M.R.M
02	OS. 869/2015	Hearing	Sri. J.K
03	MA. 30/2016	Hearing	-----
04	MA. 31/2016	Hearing	-----
05	MA. 18/2016	Arguments	Sri. D.M.K
06	P and Sc. 11/2016	Arguments	Sri. R.N.G

NOTE :

1. Only 13 matters posted for hearing / argument are available on 02.09.2020
2. The next date of hearing pertaining to other matters posted on 02.09.2020 will be given on the same day.



V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.